

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)

No(s).26639/2014

(Arising out of impugned final judgment and order dated 16/01/2014
in TA No. 1120/2013 passed by the High Court of Gujarat at
Ahmedabad)

COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS,
SURAT II

Petitioner(s)

VERSUS

GUJARAT FASHIONS P. LTD

Respondent(s)

Date : 19/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr. Guru Krishna Kumar, Sr. Adv.
Ms. Meenakshi Grover, Adv.
Mr. Ajay Sharma, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The special leave petition is dismissed.

(SANJAY KUMAR-I)
COURT MASTER(SNEH LATA SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2015.01.20
16:58:05 IST
Reason: